



HIGH COURT OF DELHI
Sher Shah Road, New Delhi

517
1715

No. 18 DHC/Gaz.IIB/G-7/2024
Dated: 14 May 2024

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to order that henceforth the Court of Additional Chief Metropolitan Magistrate-01 in each district be earmarked for dealing with all cases under the Environment Protection Act, 1986 including those relating to the respective Solid Waste Management Bye-Laws of the Local Bodies of Delhi, for the said judicial district. All such pending cases, in any district, shall stand transferred to the Court of Additional Chief Metropolitan Magistrate-01 of the said district.

Furthermore, all cases relating to the Delhi Pollution Control Committee for the entire NCT of Delhi, pending as well as freshly filed, shall continue to be dealt with by the Court of ACMM (Special Acts), Central, Tis Hazari Courts, Delhi.

BY ORDER OF THE COURT

SD/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

Endst. No. 3175-3200 DHC/Gaz.IIB/G-7/2024

Dated: 14 May 2024

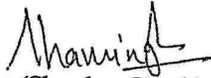
Copy forwarded for information and necessary action to :-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, DDU Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
5. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
6. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
7. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
8. The Chief Law Officer, Municipal Corporation of Delhi, Law Department/HQ, 17th Floor, Civic Centre, Minto Road, New Delhi-2
9. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
10. The Commissioner of Police, Police Headquarters, New Delhi.
11. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
12. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
13. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
14. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
15. All Registrars, Delhi High Court, New Delhi.
16. The Registrar (Vigilance), Delhi High Court, New Delhi.
17. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.

OIC (Judl. Br.)

Pr. DJS (HQs)
16/05/24

18. The Joint Registrar (IT), Delhi High Court, with request to display this order on website of Delhi High Court.
19. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
20. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
21. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
22. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
23. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
24. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
25. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
26. Guard File.


(Shankar Singh)
Joint Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 33712-33767 /Power/Gaz/2024 Dated 18 MAY 2024

Copy forwarded for information & necessary Compliance to :

1. The Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi.
2. The Additional Chief Metropolitan Magistrate-01, Central District, Tis Hazari Courts, Delhi.
3. The Additional Chief Metropolitan Magistrate (Special Acts), Central District, Tis Hazari Courts, Delhi.
4. All the Metropolitan Magistrates of Central District, Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-Charge, Filing Section (Central), E-Sewa & Suvidha Kendra, Office of the CMM, Tis Hazari Courts, Delhi.
6. The PS/Reader/Ahlmad to Ld. Principal District & Sessions Judge (HQs), Delhi.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.


(MUKESH KR. GUPTA)
District Judge (Comm.Court-07)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi